

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

D.A. 1130/94.

Dt. of Decision : 14-9-94.

K. Sadiq

.. Applicant.

vs

1. Union of India represented
by its General Manager,
SC Rly, Rail Nilayam,
Secunderabad.

2. Divisional Manager,
SC Rly, Guntakal Division,
Guntakal.

.. Respondents.

Counsel for the Applicant : Mr. N. Ram Mohan Rao

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

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25/11/94
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Judgement

(As per Hon. Mr. A.V. Haridasan, Member(Judl))

The grievance of the applicant is that on his induction into the Traffic Department as Station Porter at Hospet on regular basis, though the Railway Administration has taken into account of the period after he was empanelled for the purpose of fixing his seniority as is done in Annexure-A.3, he has not been given the appropriate placing in the seniority list. Projecting his grievance the applicant made a representation on 21-8-1993 (at Annexure-A.5). It is seen that there is no response to his representation that the applicant has filed this application for the following reliefs :

- a) to direct the respondents to finalise the fixation of seniority of the applicant on induction into the Traffic Department by reckoning his seniority from 10-11-1979 in the grade of Rs.196-232(RS) (Rs.750-940 (RSRP)), by placing his name immediately above that of Sri P. Yesaiah;
- b) on the above basis direct the respondents to revise the seniority of the applicant in the category of Points Man 'B' and also as Assistant Guard duly taking into account his performance in the written test and viva-voce test held on 20-12-1987 and 31-3-1988 respectively;

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Copy to:-

1. General Manager, South Central Railway, Union of India, Railnilayam, Secunderabad.
2. Divisional Manager, S.C.Railway, Guntakal Division, Guntakal.
3. One copy to Sri. N.Ram Mohan Rao, advocate, CAT, Hyd.
4. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rem/-

4th page
for 21/9/09.



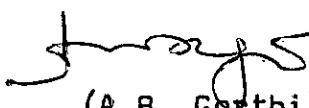
c) On the above basis direct the respondents to revise and refix the seniority of the applicant in the category of Assistant Guards duly giving him notional date of seniority, pay fixation, payment of arrears etc;

d) and also consider his claims for promotion as Goods Guard (Grade C).

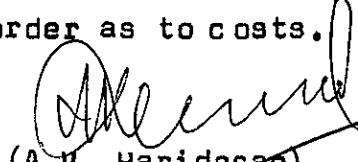
2. When the application came for admission, we heard Sri N. Ram Mohan Rao, learned counsel for the applicant and Sri V. Rajeswara Rao, proxy for Sri N.V. Ramana, learned counsel for the respondents. The counsel on either side agree that the application may be admitted and disposed of with any appropriate direction regarding disposal of the representation made by the applicant on 21-8-1993.

3. In view of the above submission of the counsel at Bar, this application is admitted and the same is disposed of directing the respondents to have the representation submitted by the applicant on 21-8-1993 (A-5) disposed of by the competent authority in accordance with law by communicating speaking order within a period of three months from the date of receipt of this order.

4. OA ordered accordingly. No order as to costs.

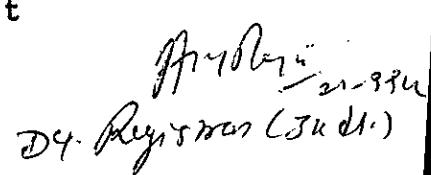


(A.B. Gorathi)
Member (Admn.)



(A.V. Haridasan)
Member (Judi.)

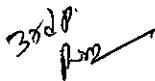
Dated : September 14, 94
Dictated in Open Court



D.Y. Rajeswara Rao (Judi.)

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OA-113094

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Checked by

Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIOSAN : MEMBER(J)

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

Dated: 14/9/94

ORDER/JUDGMENT.

M.A./R.P/C.P/No.

in

O.A.NO. 113094

T.A.NO.

(H.P.NO.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with Directions. *Technic
stage*

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

YLKR

